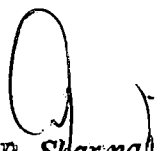
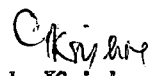
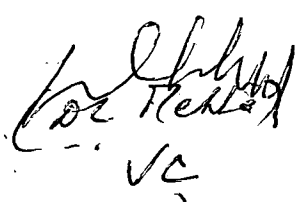


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA./TA/MP. No. MA 497/94 /199 (OA 823/92)

..... UOI Versus Sh. Ganga Saxena

Date of Order	Orders
<u>20.9.94</u>	Sh. Manish Bhandari, counsel for UOI. and Drs. None for the applicant. Mr Bhandari submits that he has not delivered the copy of this application to the opposite counsel. He is permitted to do so. within a week. May be listed for admission on 21.10.94.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judl.)
<u>21.10.94</u>	None present on behalf of any of the parties. MA is accepted. Two months' further time is allowed to implement the order dated 18.4.94. MA stands disposed of accordingly. N. K. Singh (N. K. Verma) AM  VC


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